

## ORISSA ACT 16 OF 2010

**\*THE ORISSA EDUCATION (SECOND AMENDMENT) ACT, 2010**

[ Received the assent of the Governor on the 6th October, 2010  
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dated the 20th November, 2010 (No.1945) ]

AN ACT FURTHER TO AMEND THE ORISSA EDUCATION ACT, 1969.

**BE** it enacted by the Legislature of the State of Orissa in the Sixty-first Year of the Republic of India as follows :—

Short title.

1. This Act may be called the Orissa Education (Second Amendment ) Act, 2010.

Amendment  
of section  
24-A.

2. In section 24-A of the Orissa Education Act, 1969, after sub-section (5), the following sub-section shall be added, namely:—

Orissa  
Act 15 of  
1969.

“(6) The order passed by the Tribunal shall be enforced under the Code of Civil Procedure, 1908 in the same manner as if it were a decree of the Civil Court.”

5 of 1908.